



ENDORSEMENT WORDING - DEPRECIATION WAIVER:

In consideration of the payment of an additional premium it is hereby understood and agreed that the Company undertakes to pay the amount deducted towards the depreciation on replacement of parts if Depreciation Waiver is mentioned in the Policy Schedule and, if claim under Section I (Own Damage) of Motor Insurance Two Wheeler Package Policy is valid and admissible.

Special Condition(s):

1) This benefit will not be used to replace those parts of the vehicle which is not necessary to replace under Section I (Own Damage) of my: asset Two Wheeler Package Insurance The necessity or irreparability for replacement of part(s) will be decided by the Surveyor/analyst as approved by LTGICL and not by the Insured or the Repair Shop/Garage.

2) The benefit will be available for not more than one claim paid or pending during the Policy period. *Number of claims

Special Exclusion(s):

The Company will not be liable for 1) Where a loss is covered by any manufacturer's warranty or recall campaign or under any other such packages at the same time; 2) Any excess mentioned in my: asset Two Wheeler Package Insurance;

Subject otherwise to the terms, exceptions, conditions and limitations of this Policy.